

ORDER DATED 4th OF SEPTEMBER, 2012Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri A. K. Mohapatra-1, Ld. Counsel for the applicant and Sri S.B. Jena, Ld. Addl. Standing Counsel for the Respondents.

2. As the applicant at present working as Temporary Staff, Archeological Survey of India, Barsoor, Chhatishgarh, this does not come under the jurisdiction of this Bench of the Tribunal. Hence this present O.A. No.604/12 is dismissed because of lack of jurisdiction. However, liberty is granted to the applicant to raise the issue in appropriate forum.


JUDL. MEMBER
ADMN. MEMBER